

-ANNEXURE- "L"

**FORMAT OF DECLARATION OF ASSETS OF
HON'BLE MR. JUSTICE HARKESH MANUJA,
HIS SPOUSE AND DEPENDENTS
As on 15.05.2023**

Sr. No.	Properties held individually or jointly	Description and Location		Remarks
<u>IMMOVABLE PROPERTY</u>				
1.	SELF	01.	100% share in House No. 518, Sukhna Enclave, Kaimbwala Road, Kansal (Punjab) (272 Sq.yards)	Purchased prior to date of appointment
		02.	One Commercial plot No. 1013, Sector 103, Mohali	
		03.	Member of Advocates Society	
2.	SPOUSE	01.	Half share in House No. 000055, Block 10, Adarsh Nagar, Naya Gaon, District SAS Nagar Mohali (105 sq. yards)	Purchased prior to date of appointment
3.	DEPENDENTS (DAUGHTER & SON)	01.	NIL	
		02.	NIL	
<u>MOTOR VEHICLES</u>				
4.	SELF	01.	Toyata Innova Crysta Make 2018	Purchased prior to date of appointment
		02.	Duster Car, Make 2012	
		03.	BMW Car	Purchased in 2015 and sold in Oct.2022. Rs.22.25 lacs has been received out of which Rs.20 lacs have been invested in shares; Rs.2 lacs deposited in OD account in Punjab National Bank, Mani Majra and Rs.25000/- in SB Account/ Salary Account in SBI.
5.	SPOUSE	-NIL-		
6.	DEPENDENTS	-NIL-		
<u>ORNAMENTS AND OTHER VALUABLE</u>				
7.	SELF	01.	-NIL-	
8.	SPOUSE	01.	60 Tolas of gold and Diamond Silver: 1 kg	Maximum part of jewellery received by spouse in Istridhan from parental/ matrimonial sides and remaining purchased over the years (All prior to date of appointment).
		02.		

9.	DEPENDENTS	01.	Daughter: -NIL-	
		02.	Son: -NIL-	

BANK DEPOSITS, FIXED DEPOSITS, SHARES, P.P.F, G.P.F. DEBENTURES, MUTUAL FUNDS ETC.

10.	SELF	01.	Saving Bank/ Salary Account in SBI, Punjab & Haryana High Court, Chandigarh	Rs.25847/-
		02.	Joint Current Account with Spouse at Punjab National Bank, Mani Majra. (OD Limit)	Rs.5,60,000/-
		03.	GPF	Rs.2,40,000/-
		04.	SHARES PORTFOLIO AS ON 15.05.2023 Invested Amount (VALUE VARIABLE)	Rs.77 lacs approx. Maximum quantity purchased prior to date of appointment
		05.	Mutual Funds as on 15.05.2023 (Four SIPS) Invested Amount (VALUE VARIABLE)	Rs.3.60 lacs approx.
11.	SPOUSE	01.	S/B Account in Punjab & Sind Bank, Sector 22, Chandigarh	Rs.1203794.63/-
		02.	SB Account in HDFC Sector 35, Chandigarh	Rs.4,55,000/-
		03.	PPF	Rs.10000/- approx.
		04.	Post Office	Rs.2,31,381/-
		05.	Mutual Funds as on 15.05.2023 (Three SIPS) Invested Amount (VALUE VARIABLE)	Rs.2.64 lacs approx.
12.	DEPENDENT -DAUGHTER-	01.	SB Account in P&S Bank, Sector 22, Chandigarh	Rs. 41255/-
		02.	SB Account in HDFC, Sector 35, Chandigarh	Rs.1,38,642/-
		03.	Mutual Funds as on 15.05.2023 Invested Amount (VALUE VARIABLE)	Rs.1.20 lacs approx
		04.	FDR (Two), Punjab & Sind Bank	Rs.91,757/- Rs.1,11,197/- (Both prior to date of appointment and continue)
13.	DEPENDENT -SON-	01.	Saving Account in Punjab & Sind Bank, Sector 22, Chandigarh	Rs.206833/-

Sd/-

Place : Chandigarh

Dated : 15.05.2023

(HARKESH MANUJA)
JUDGE